

Government of Assam have got a Margin Money amounting to Rs. 346 lakhs to meet emergent relief expenditure.

Introduction of operation flood programme in Orissa

2049. SHRI B. C. PATTANAYAK: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of States covered so far under the operation Flood Programme;

(b) the names of the districts in Orissa where such programme has been introduced;

(c) the amount of grant spent by Orissa in the operation flood programme during the last three years; and

(d) the details of the share of funds of Orissa and the Centre spent on the programme during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) The States which have signed the basic agreement with the Indian Dairy Corporation under Operation Flood II Programme are as under:—

1. Andhra Pradesh
2. Assam
3. Bihar
4. Gujarat
5. Haryana
6. Himachal Pradesh
7. Jammu & Kashmir
8. Karnataka
9. Kerala
10. Madhya Pradesh
11. Maharashtra
12. Nagaland
13. Orissa
14. Punjab
15. Rajasthan
16. Sikkim
17. Tamil Nadu

18. Tripura

19. Uttar Pradesh

20. West Bengal

21. Manipur

(b) The districts in Orissa where Operation Flood Programme has been introduced are given below:

1. Dhankanal
2. Cuttack
3. Keonjhar
4. Puri

(c) and (d) The information is being collected and will be laid on the Table of the House.

Implementation of integrated Rural Development Programme in Orissa

2050. SHRI B. C. PATTANAYAK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the target and achievements of various Integrated Rural Development Programmes in Orissa during the years 1980-81, 1981-82 and 1982-83; and

(b) the details of the various efforts proposed to take to achieve the Sixth Five Year Plan target of implementing various Rural Development Programmes in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATH MISHRA)

(a) A statement is attached.

(b) The progress of the implementation of various rural development programmes in Orissa is reviewed through periodical reports and discussions with the concerned officers of Orissa Government. A Central Tea visited Orissa in the month of May 1983 to study the implementation of 20-point programmes in Orissa relating to the Ministry of Rural Development, viz. integrated Rural Development Programme, National Rural Employment Programme and land reforms. The observations of the tea have been brought to the notice of the Government of Orissa for necessary action.

Statement

Targets and achievements under IRDP in Orissa

	1980-81	1981-82	1982-83
Targets :			
Number of beneficiaries	188400	188400	188400
Achievements :			
Number of beneficiaries	100749	138367	252453

Hand Ball Court in Delhi University

2051. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that the Delhi University authorities protested when a decision on the eve of Asiad was taken to build a Hand Ball Court there, costing about Rs. 4 lakhs;

(b) whether it is also a fact that now this court is being dug out at a further cost of about Rs. 50,000 by the University; and

(c) if so, what are the facts in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) No, Sir.

(b) and (c) The Hand Ball Court with Taraflex topping was located in the Cricket Ground/Stadium of the Delhi University for Asiad '82. This Court is generally provided indoors, if it is to be installed and maintained permanently. It is, therefore, not desirable to keep this Court in the open, as it is likely to be affected due to extreme temperature and climate conditions, and as such, the Delhi University has decided to remove this court from its present position. The Taraflex topping has been removed from the base for re-use elsewhere. Only the base of this Court has been moved to restore the University grounds to its original position for cricket and Athletics events. The work of removing the base of this court involved dismantling of cement concrete base with bitumastic layer top and the drains all around this

Court and after allowing for the materials salvaged by the agency doing dismantling work, Rs. 3,500 have been received by the Delhi University and approximately Rs. 6,000 will be spent by the University for bringing good earth and turffing the same to restore the grounds to its original position.

Temporary Shelter Houses for Women

2052. SHRI ASHWANI KUMAR: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) the number of temporary shelter houses set up so far for women in distress due to dowry or other family reasons, State-wise;

(b) the number of the places where major shelter houses have been set up; and

(c) the number of women who were given shelter in these houses during each of the last three years, State-wise?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) 14.

(b):

1. Andhra Pradesh . . . 1 (Hyderabad)
2. Bihar 1 (Patna)
3. Goa, Daman & Diu . . . 1 (Panaji)
4. Kerala 1 (Trivandrum)
5. Madhya Pradesh . . . 1 (Gwalior)
6. Manipur 1 (Imphal)
7. Maharashtra 3 (Bombay, Malagaon (Nasik) and Nagpur).